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G. Mohanta -Vrs- UOI

For Admission Sl.No.08
O.A. No.481/16

Order dated 20th July, 2016

CORAM

HON'BLE SHRI R.C.MISRA, MEMBER (A)
HON'BLE SHRI S.K. PATTNAIK, MEMBER (J)

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Heard Mr. A. Pattnaik, Ld. Counsel appearing for the applicant and Mr. A. Pradhan, Ld. ACGSC appearing for the Respondents on whom a copy of this O.A. has already been served and perused the materials placed on record.

2. On the prayer made by Mr. Pattnaik , the O.A. is disposed of as withdrawn with liberty to the applicant, if so advised, to pursue the matter before the departmental authorities. No costs.


MEMBER(J)


MEMBER(A)

K.B.